

1	2	3	4
31.	Pondicherry	115	8,654
32.	Ministry of Defence	10,862	19,341
33.	Ministry of Railways	4,159	28,217
ALL INDIA		959,269	596,650

Figures are provisional.

Regulations to make it compulsory for medical graduates to serve in rural areas

4732. SHRI CHINTAMANI JENA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to make regulations to make it compulsory for medical graduates to serve in rural areas for a specific period before they are awarded their medical degree ;

(b) if so, what are the details thereof ;

(c) the number of such students who are being sent to serve in rural areas every year at present ;

(d) whether it is a fact that this scheme has not been implemented full and if so what are the reasons therefor ; and

(e) what steps are being taken to implement it throughout the country effectively ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) to (e). Necessary provision exists in the recommendations on undergraduate medical education approved as regulation under Section 33 of the Indian Medical Council Act, 1956 for compulsory Rotating Internship. According to the Medical Council of India recommendations, every student

passing the final MBBS examination has to undergo training for a period of six months in rural areas as a part of the Compulsory Rotating Internship and it is only after the satisfactory completion of the internship training that he is declared eligible for the award of MBBS degree. The Compulsory Rotating Internship is being implemented fully in all the Medical Colleges/institutions in the country.

X-Ray films stolen from Safdarjung Hospital

4733. SHRI KAMLA PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that in the last week of April, 1985, a large number of X-Ray films were stolen from the X-Ray Department of the Safdarjung Hospital, New Delhi ;

(b) if so, what measures have been taken to check the recurrence of such thefts and prevent the miscreants to use X-Ray films ;

(c) whether a shed has been erected for registration and make enquiries regarding X-rays but no arrangements for sitting and fan or drinking water have been made so far ;

(d) if so, steps taken to provide these basic facilities ;